

HIGH COURT OF CHHATTISGARH, BILASPUR

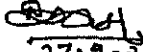
NOTIFICATION

No. 9236 /RG/2018

Bilaspur, Dated 27.09.2018

In exercise of the powers conferred under Section 5(1) of the Commercial Courts, Commercial Division and Commercial Appellate Division of High Courts, Act, 2015 (Act No. 4 of 2016), Hon'ble the Chief Justice is pleased to re-constitute Commercial Appellate Division Bench comprising of Hon'ble Shri Justice Prashant Kumar Mishra and Hon'ble Smt. Justice Vimla Singh Kapoor in High Court of Chhattisgarh to deal with appeal(s) from the order(s)/judgment(s) passed by the Commercial Court.

BY ORDER OF HON'BLE THE CHIEF JUSTICE


27.9.2018
Registrar General

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